GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1352 ANSWERED ON:16.11.2010 TERRORIST ACTIVITIES

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of terrorist activities in the country particularly, in the State of Jammu and Kashmir;
- (b) if so, the details of such cases reported during the current year, State-wise;
- (c) whether the involvement of hostile foreign countries and intelligence agencies including ISI have been reported in the matter;
- (d) if so, the details thereof; and
- (e) the measures taken by the Government to check such activities in the country including taking up the matter at the international fora?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): The overall security situation in the North Eastern States has improved in the year 2010 in comparison with the situation in the previous year i.e. 2009. As per available reports there have been 660 incidents in this region up to 31.10.2010. During the corresponding period in 2009, the number of incidents were 1129. The number of civilians killed, in the North Eastern Region, up to 31.10.2010 is 65 as compared to 225 civilians killed during the corresponding period of 2009. Similarly the number of Security Forces personnel killed upto 31.10.2010 in the North East Region is 18, whereas 36 Security Forces personnel were killed during the corresponding period in 2009. In the State of Jammu and Kashmir there were 432 incidents up to 31.10.2010 in which 66 Security Force personnel and 39 civilians have been killed, as compared to 437 incidents during the corresponding period of 2009, in which 52 Security Force personnel and 71 civilians were killed.

Apart from the above, a terrorist incident by way of bomb blast took place in German Bakery, Pune, on 13.2 2010, in which 17 persons were killed.

- (c) & (d): Available reports indicate that Pak/POK based ISI sponsored terrorist outfits have been involved in a number of terrorist incidents. There are also reports of Indian Insurgent Groups (IIGs) leaders maintaining links with operatives of Pakistan's ISI, especially those based in Bangladesh and Thailand.
- (e): The Government has been, on a continuing basis, reviewing the security arrangements in the light of the emerging challenges, and a number of important decisions and measures have been taken. These measures, inter -alia, include augmenting the strength of Central Para-Military Forces; amendment of the CISF Act to enable deployment of CISF in joint venture of private industrial undertakings; establishment of NSG hubs at Chennai, Kolkata, Hyderabad and Mumbai; empowerment of DG, NSG to requisition aircraft for movement of NSG personnel in the event of any emergency; strengthening and re-organizing of Multi-Agency Centre to enable it to function on 24x7 basis for real time collation and sharing of intelligence with other intelligence and security agencies; tighter immigration control; effective border management through round the clock surveillance & patrolling on the borders; establishment of observation posts, border fencing, flood lighting, deployment of modern and hi-tech surveillance equipment; upgradation of Intelligence setup; and coastal security. The Unlawful Activities (Prevention) Act, 1967 has been amended and notified in 2008 to strengthen the punitive measures to combat terrorism. The National Investigation Agency has been constituted under the National Investigation Agency Act, 2008 to investigate and prosecute offences under the Acts specified in the Schedule. As a part of steps to counter terrorists threats, the National Intelligence Grid (NATGRID) has been created.